

**HARYANA VIDHAN SABHA**

**Starred Questions**

**To be asked at a meeting of the Haryana Vidhan Sabha to be held on  
Monday, the 3rd August, 2009.**

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**RATE OF STAMP DUTY**

**\*1260. SH. KARAN SINGH DALAL, M.L.A. :** Will the Minister of State for

Revenue and Disaster Management be pleased to state :-

- a) the rate of Stamp Duty charged on the registration of Mortgage Deeds for obtaining loans for Agricultural purposes from Commercial and Cooperative Banks; and
  - b) the rationale of difference in exemption from Stamp Duty on Mortgage Deeds for various purposes of Agricultural loans from Commercial Banks and Cooperative Banks?
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